



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
25	Cont.Cas(C)/536/2018 FIXED	DIPAK GOGOI AND ANR. Versus SRI NARAYAN KONWAR, IAS AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. D SAIKIA(R-1) MR. P K BORAH(R-1) MR. N J KHATANIAR(R-1) MR. K K DUTTA MR B KAUSHIK(R-2) MS K DAS(R-2)
	WITH I.A.(Civil)/3364/2024 in Cont.Cas(C)/536/2018	JYOTI BORUAH AND AND 3 ORS Versus SRI NARAYAN KONWAR, IAS AND ANR. A	MS. B SOREN	SC, SEC. EDU.
HEARING				
26	Hill.Appeal/1/2024 FIXED	UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	DR. B N GOGOI MS. R BEGOM	GA, ASSAM MR D C K HAZARIKA MR. R DHAR MS. J KALITA FOR CAVEATOR
	WITH I.A.(Civil)/4269/2017 in Hill.Appeal/1/2024	UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR. B N GOGOI MS. R BEGOM	GA, ASSAM MR. D C K HAZARIKA MS. N M DEKA MS. J KALITA MS. S SARMA FOR CAVEATOR
	WITH I.A.(Civil)/4027/2018 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	WITH I.A.(Civil)/4089/2018 in Hill.Appeal/1/2024	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	WITH I.A.(Civil)/3598/2022 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY

27 WITH
[CRP\(IO\)/112/2021](#)

THE UNION OF INDIA AND 2 ORS.
Versus
JOYDEEP PHONGLO AND 13 ORS.

MR A DASGUPTA
MR G GOSWAMI

MR R DHAR

WITH
[L.A.\(Civil\)/2275/2021](#)
in [CRP\(IO\)/112/2021](#)

JOYDEB PHONGLO AND 13 ORS
Versus
THE UNION OF INDIA AND 2 ORS.

MR D C K HAZARIKA
MS J KALITA
MR P BHATTACHARJYA

MR G GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/5564/2024 FIXED	ASHIF EKBAL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	W.P.(CrI.)/36/2024 B/O	DR. SWETABH SUMAN, IRS(RETD.) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SC, CBI
	WITH I.A.(CrI.)/1052/2024 in W.P.(CrI.)/36/2024	DR. SWETABH SUMAN, IRS(RETD.) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SC, CBI
BAIL HEARING (BA)				
61	Bail Appln./2913/2024 FIXED	HABIJUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE S A AKIB	MS. D SAIKIA MS. D SAIKIA PP, ASSAM
62	Bail Appln./3245/2024 FIXED	MISS KAJU SAIKIA AND ANR Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
BAIL HEARING				
63	AB/1978/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM
64	AB/2011/2024 FIXED	NAZBIDUR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
65	AB/2203/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
66	AB/2215/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
67	AB/2216/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
68	AB/2249/2024 FIXED	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.

69 [AB/2441/2024](#)
FIXED

ABDUL AJJ
Versus
THE STATE OF ASSAM
DR DIGANTA BARUAH
Versus
THE STATE OF ASSAM

MS. P DAS
DR AZIZ KHAN
DEEPANJALI GUPTA
MR. P DUTTA

PP, ASSAM

PP, ASSAM

70 [AB/2457/2024](#)
FIXED

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/5632/2024 FIXED	ASFIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
31	WP(C)/5650/2024 FIXED	SADIQUIL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
32	WP(C)/5652/2024 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
33	WP(C)/5653/2024 FIXED	IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
34	WP(C)/5655/2024 FIXED	AMDADUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
35	WP(C)/5663/2024 FIXED	KHALED AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
36	WP(C)/5670/2024 FIXED	REAJUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
37	WP(C)/5672/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
38	WP(C)/5674/2024 FIXED	SAHA ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
39	WP(C)/5730/2024 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
40	WP(C)/5731/2024 B/O	RUSHEDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
41	WP(C)/5733/2024 B/O	BULBUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

42	WP(C)/5735/2024 B/O	FARUQUE AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
43	WP(C)/5737/2024 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
44	WP(C)/5738/2024 B/O	SANTOSH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
45	WP(C)/5742/2024 B/O	FURKAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

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HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
16	WP(C)/4256/2013 BY SLIP, WITH INQUIRY REPORT	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.

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[For Thursday,7th November 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2732/2024 WITH BA/4258/2023 (D/O), WITH SCANNED COPY OF CASE RECORD, FIXED	JITUL ALI Versus UNION OF INDIA	MR. K N CHOUDHURY MS. T SOM MR H DAS	SC, NCB

ORDERS

2	Review.Pet./163/2024 FIXED, IN WP(C)/6243/2023 (D/O), WITH Review.Pet./140/2024 (D/O)	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	SC, CO OP
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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
10	Crl.A./464/2023 WITH OFFICE NOTE, LCR 6 FILES, P.B.-4, FIXED	BADSHA FAKIR AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1234/2023 in Crl.A./464/2023	BADSHA FAKIR AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
11	Crl.A./413/2023 <u>1 Y 1 M 22 D :</u>	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
	WITH I.A.(Crl.)/1095/2023 in Crl.A./413/2023	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
12	Crl.A./421/2023	LAL MAMUD KHAN @ MAMUD Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. J ABBAS	PP, ASSAM
HEARING				
13	CRL.A(J)/50/2022 <u>3 Y 3 M 2 D :</u> WITH LCR, FIXED	DEVINSON RONGHANG @ MENSING @ RENSING Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	MS. R B BORA MS. R B BORA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
WITH				
26	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
WITH				
27	WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
28	WP(C)/5664/2024 FIXED	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
29	WP(C)/5706/2024 FIXED	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
30	WP(C)/5751/2024 B/O	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Crl.Rev.P./121/2020 WITH LCR 2 FILES, B/O	HILAL UDDIN LASKAR Versus MUSSTT. ROFIQUN NESSA	MR M J QUADIR	MR. A H ALAMGIR
MOTION (BA)				
54	Bail Appln./3414/2024 B/O	AYUB ALI Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

16	RSA/69/2017 CAVT. NO. 1683/2016 (AT 10:30 AM)	SMTI BIVA KAKATI and 14 ORS Versus SRI RAMESH CH DAS and 2 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MS.R CHOUDHURY MS.N BEGUM FOR CAVEATOR
17	CRP(IO)/97/2023 (AT 10:30 AM)	SMTI. GOURI GOWALA AND 3 ORS Versus DAYANAND PRASAD	MR. R B SAH MR. S SAHU MS A ROY	MR. S BISWAS MR. H BURAGOHAJAIN MS D DEVI

MOTION (BA)

18	Bail Appln./3223/2024 WITH OFFICE NOTE, FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
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ORDERS

19	Tr.P.(C)/58/2024 FIXED	SUMI BORAH SAIKIA Versus NIPEN SAIKIA	MR P NEOG	MS D KALITA MR P BHARDWAJ
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29)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
30)	MR. K SARMA	11-11-2024	To	16-11-2024
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33)	MS H BETALA	07-11-2024	To	11-11-2024
34)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
21	WP(C)/1104/2022 FIXED	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. GA, AP
	WITH WP(C)/1844/2022	TASSOALLOYS PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1850/2022	TASSOALLOYS PRIVATE LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1857/2022	TASSOALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH WP(C)/1861/2022	SKAMORD MININGPRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
ADMISSION				
26	WP(C)/3368/2016 FIXED AT 10:30 A.M. (PERSONAL APPEARANCE THROUGH VC)	MINTU BARUAH and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	MS.R HUSSAIN(R-5) MR.Z MUKIT(R-5) GA, ASSAM MR.A SATTAR(R-5) MS.N BARMAN(R-5) MR.H BARUAH(R-5) MS.S CHOUDHURY(R-5) SC, GMC SC, G M D A
HEARING				
27	WP(C)/3715/2020 PART-HEARD, FIXED	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE

	WITH I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
28	WITH WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3373/2022 in WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
29	WITH WP(C)/2931/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	GA, ASSAM SC, REVENUE
30	WITH WP(C)/7258/2022	SUNIL RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
31	WITH WP(C)/7381/2022	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
32	WITH WP(C)/7382/2022	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
33	WITH WP(C)/7383/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
34	WITH WP(C)/7384/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
35	WITH WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
36	WITH WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
37	WITH WP(C)/7510/2022	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

38	WITH WP(C)/7517/2022	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
39	WITH WP(C)/7580/2022	ABHIJIT SAHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
40	WITH WP(C)/7618/2022	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
41	WITH WP(C)/7622/2022	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
42	WITH WP(C)/7698/2022	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
43	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
44	WITH WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
45	WITH WP(C)/7815/2022	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
46	WITH WP(C)/7816/2022	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
47	WITH WP(C)/7818/2022	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
48	WITH WP(C)/7823/2022	SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
49	WITH WP(C)/7831/2022	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
50	WITH WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
51	WITH WP(C)/7858/2022	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
52	WITH WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
53	WITH WP(C)/7948/2022	ILLA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE

54	WITH WP(C)/7949/2022	SAKHI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
55	WITH WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
56	WITH WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
57	WITH WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
58	WITH WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
59	WITH WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
60	WITH WP(C)/221/2023	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3016/2023 in WP(C)/221/2023	BAGEDU KEWAT, Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
61	WITH WP(C)/922/2023	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
62	WITH WP(C)/1006/2023	SMTI. NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
63	WITH WP(C)/5880/2023	RINKU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
64	WITH WP(C)/5959/2023	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
65	WITH WP(C)/2148/2024	H KHELENDRAJEET SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
66	WITH WP(C)/2174/2024	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
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12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
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17)	MR A W AMAN	04-11-2024	To	08-11-2024
18)	MR D K DAS	04-11-2024	To	08-11-2024
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20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
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25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
40	Bail Appln./2975/2024	AMLAN BORAH @ SUMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM SC, CBI
MOTION (BA)				
41	Bail Appln./3405/2024 B/O	ABDUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
42	Crl.Pet./1340/2024 B/O	KANAK BORO Versus JOGEN BORO AND ANR	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	PP, ASSAM
43	AB/2890/2024 (CONNECTED WITH ITEM NO. 27 IN THE DAILY CAUSE LIST), FIXED	RAJIB BORAH Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS. H HAZARIKA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI
44	AB/2931/2024 B/O	MRINAL THAKURIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH H BAISHYA	PP, ASSAM

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 7TH DAY OF NOVEMBER, 2024]

[AT 1:30 PM]

BEFORE

HON'BLE MR. JUSTICE NELSON SAILO

[COURT NO: 8]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

1. BAIL APPLN. 77/2024
FIXED

KUMAR RAJESH
VERSUS
THE STATE OF MIZORAM R/B
THE SECRETARY TO GOVT. OF
MIZORAM, HOME DEPARTMENT

MR.LAWMAWMA
RALTE
MR. B.K. MAHAJAN
MR. PRITAM
MAHANTA
MR. ROSHAN SUBEDI
MS C LALHRIATPUII

P.P/ADDL.PP,
MIZORAM